

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Date - 25th October 2011.

NO.HC.VII-136/Pt-II/2007/ **8378** /A The Hon'ble High Court is pleased to **defer** the First In-Service Training Programme for the Judicial Officers of Assam scheduled to be held on 29th & 30th October 2011 as per Notification No.HC.VII-136/2007/7350/A, dated 13.09.2011 (copy enclosed) **to 26th & 27th November 2011**. The venue, timings and list of participants will remain, as before.

By Order

Sd/- V.K. Chandak

JT. REGISTRAR (JUDL.-I)

Memo No.HC.VII-136/Pt-II/2007/ **8379-8409** /A dated 25.10.2011.

Copy to :-

1. LR & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati-6.
2. Accountant General (A&E), Assam, Beltola, Guwahati-29, for information and necessary action.
The Officers are placed on deputation for participating in the In-Service Training on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to TA and DA as admissible under the Rules.
3. Registrar (Administration/Vigilance/Judicial/PM&P), Gauhati High Court, Guwahati.
4. District & Sessions Judge, Kamrup, Guwahati / Kokrajhar / Golaghat / Bongaigaon / Hailakandi / Jorhat / Lakhimpur, North Lakhimpur / Goalpara / Karimganj / Tinsukia / Sonitpur, Tezpur / Dhubri / Darrang, Mangaldoi / Cachar, Silchar / Dhemaji / Morigaon / Barpeta / Nalbari.
He/she is requested to inform the concerned Judicial Officers.
5. Joint Registrar -cum- Principal Private Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
6. Systems Analyst, Gauhati High Court, Guwahati for uploading the above notification in the High Court Website.
7. Private Secretary to Hon'ble Mr. Justice I.A. Ansari, Gauhati High Court, Guwahati.
8. Private Secretary to Hon'ble Mr. Justice T.N.K. Singh, Gauhati High Court, Imphal Bench, Imphal.
9. Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
10. C.A. to the Registrar General, Gauhati High Court, Guwahati.
11. Office File.

JOINT REGISTRAR (JUDL.-I)

25/10/2011

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